NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.51/2016. RT No.109/Chd/Pb./2017

In the matter of:

M/s Canbank Factors Ltd.

.Petitioner

Versus

M/s Supreme Tex Mart Ltd. & Ors.

.Respondents.

Present: Mr.Anshul Jain, Advocate for the petitioner.

This case has been received by transfer from Hon'ble High Court of Punjab & Haryana, Chandigarh. Mr. Anshul Jain, Advocate filed his power of attorney and seeks time to check as to whether the notice was served upon the respondents.

The case is adjourned to 04.05.2017.

(Deepa Krishan) Member (Technical).

April 05, 2017.